

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1039(CHE)/2024 in  
IA(IBC)/481/2021**

**PETITION NUMBER : CP(IB)/588(CHE)/2017**

**NAME OF THE APPLICANT : Renuka Devi Rangaswamy (Liquidator)  
M/s. Summer India Weaving And  
Processing Mills Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 15 of IBC, 2016**  
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**ORDER**

None for the Applicant.

List the Application for hearing on **28.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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